

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C)

No(s). 29141/2013

THE REGIONAL PROVIDENT FUNDS COMMR.& ANR

Petitioner(s)

VERSUS

M/S. PREETI NURSING HOME & ORS.

Respondent(s)

(with appln. (s) for deletion of respondents and interim relief and office report)

Date : 20/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms.Rashmi Malhotra,adv.  
Mr. Anup Kumar,Adv.

For Respondent(s)

Mr.Tanmaya Agarwal,adv.  
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

File not received.

List again on 10.07.2015.

(M K HANJURA)  
Registrar

SB

Signature Not Verified

Digitally signed by  
Sushma Kumari Bajaj  
Date: 2015.03.26  
10:10:48 IST  
Reason: